GOVERNEMENT OF INDIA MINISTRY OF SKILL DVELOPMENT & ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 1237 TO BE ANSWERED ON 25.11.2019

MoUs

1237. SHRI JAYANT SINHA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government has signed MoUs with multilateral bodies or other Governments for Skill Development Programmes in India, and if so, the details thereof;
- (b) the details of measures taken by the Government to improve funding and innovation in Skill Development Programmes; and
- (c) whether the Government is planning to set up a National Institute of Skill Development and Entrepreneurship, and if so, the details thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI R.K. SINGH)

(a) & (b) Yes, Sir. In order to improve innovation in skill development programmes, the Ministry of Skill Development and Entrepreneurship has signed various Memoranda of Understanding/Agreements/Joint Declaration of Intent with Nine (9) countries in the area of skill development and Vocational Education & Training, enhance and sharing of lessons learned in skill development, professional education and training, mutual recognition of qualifications to facilitate mobility of skilled work force, capacity building and development of competence based curricula etc. A Statement indicating the name of countries with which this Ministry has signed various Memoranda of Understanding/Agreements/Joint Declaration of Intent along with areas of collaboration is at Annexure.

Under the 'Indo-German Programme for Vocational Education and Training (IGVET) signed with Germany, there was a commitment of EUR 3 million which has now been enhanced to EUR 4 million.

(c) The Joint Declaration of Intent signed between Germany and the Ministry of Skill Development and Entrepreneurship on the advancement of Dual Vocational Education and Training (VET) and Collaboration on Training of VET Cluster Managers and Indian Skill Development Officers includes provision for establishment of a National Institute of Skill Development (NISD) for conducting world class research, policy evaluation and guidance for improving the Indian Skill eco-system.

ANNEXURE

Annexure as referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 1237 for answer on 25.11.2019 asked by Shri Jayant Sinha regarding "MoUs".

S.No	Name of the	Type of Agreement	Sectors covered
	Country		
1.	Germany	Joint Memorandum of Understanding	Cooperation in the field of Skill Development and VET, Dual apprenticeships and workplace-based skill development, Capacity Building including Competency based curricula, Training of VET cluster managers etc.
		Implementation Agreement	Public and private sectors work together to create conditions conducive to improving cooperative vocational training in India.
		Joint Declaration of Intent	Training of VET Cluster Managers and Indian Skill Development Officers that are directly engaged in the design and implementation of the processes of Dual VET in Clusters
		Joint Declaration of Intent	Cooperation in the field of Skill Development and VET, Dual apprenticeships and workplace-based skill development, Capacity Building including Competency based curricula, Training of VET cluster managers, renewable energy, e-mobility, energy-efficiency etc.
		Joint Declaration of Intent.	Skill for sustainable growth
2	Japan	Memorandum of Cooperation.	To train future shop floor leaders of Japanese standard level in India with Japanese method of working and to establish Japanese Endowed Course (JEC) with existing engineering colleges in India to train future candidates for middle management engineers in manufacturing sector.
		Memorandum of Cooperation	Technical Intern Training Programme (TITP)
3	Switzerla nd	Memorandum of Understanding.	Skills development, professional education and training. Sharing good practices in the areas of skill development. Capacity building of Stakeholders through facilitating networks and partnership.
4	United Arabia Emirates	Memorandum of Understanding	Enhance cooperation on Skill development and mutual recognition of cooperation to facilitate mobility of skilled workers from India to UAE.

5	Qatar	Memorandum of Understanding	Recognition of professional and Trade Qualifications in both countries. Recognition of expertise of workers pre and post to the recruitment process.
6	China	Memorandum of understanding	To strengthen technical cooperation through sharing experiences, best practices and knowledge in the field of skill Development.
7	Belarus	Memorandum of Understanding	Curricula design, training and evaluation methodologies, content, development, different learning arrangements.
8	UK	Implementation Agreement	Promoting and expanding bilateral relations in the field of skill development.
		Memorandum of Understanding	Strengthening skill delivery in high demand sectors where UK has technical and skilling expertise, capacity building of institutions, technical assistance for a apprenticeships, quality assessment and certification.
9	France	Memorandum of Understanding	Development of competence- based curricula and their dissemination within the training system to build up capacities in training institutes and within micro, small and medium enterprises
		Administrative Agreement	Vocational training programme in automotive, aerospace, energy, technology, tourism, sustainable urban development, beauty and wellness sectors.
